## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/163/2016 NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM T.K. Bhaskan Coursel Jos Politioner Paryadarshini Abhinar Parthasarathy Akhil Jain

2) S. Santhanaknshnan 3 Counsel 108 Empondents

H. Karitha sur awa J

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted the final arguments afresh. Matter is posted for the arguments of the Respondents. Put up on 02.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk